

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLYMENTARY CAUSE LIST DATED 20.03.2019 (WEDNESDAY)

Court - II
02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 205 of 2017	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	Shahrukh Ejaz	Jayant Mehta
2.	Comp. App. (AT) (Ins) No. 309 of 2018	Sales Tax Department, State of Maharashtra Vs. Raj Oil Mills Limited (Corporate Debtor) & Ors.	Prashant Kenjale	Himashu Vij
3.	Comp. App. (AT) (Ins) No. 559 of 2018	Sales Tax Department, State of Maharashtra Vs. Phoenix Erectors Pvt. Ltd. & Ors. With	Prashant S. Kenjale	Sameer Abhyankar
4.	Comp. App. (AT) (Ins) No.759 of 2018	Sales Tax Department, State of Maharashtra Vs. Parte Casters Pvt. Ltd. & Ors.	Prashant S. Kenjale	Sameer Abhyankar
5.	Comp. App. (AT) (Ins) No. 671 of 2018	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Raj Oil Mills Ltd. & Ors.	Sanjay Kumar	Rajesh Bohra

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By Order
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Registrar